

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

COMAPNY APPEAL (AT) NO.379 OF 2018

In the matter of:

Satori Global Ltd. & Anr.

Appellants

Vs

Shailja Krishna & Ors.

Respondents

With

COMAPNY APPEAL (AT) NO.395 OF 2018

In the matter of:

Manjula Jhunjhunwala

Appellant

Vs

Shailja Krishna & Ors.

Respondents

Present:

Mr. Bimal Bhabhda with Mr. Ankur Mittal and Ms. Meera Murali, Advocates for R-1.

ORDER

21.01.2020- Due to paucity of time, the matter could not be taken up.

Let the matter be fixed on **12th February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam